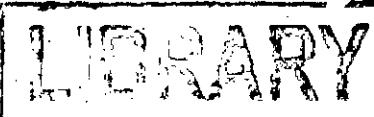


CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/1242/2019

Date of order: 11.11.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**SUBRATA TALUKDAR**  
**VS.**  
**INCOME TAX**

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. R. Halder, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for both sides.

2. Ld. Counsel for respondents submits that final order has been passed in the departmental proceedings.

3. Ld. Counsel for applicant seeks liberty to withdraw the present OA to challenge the final order.

4. Accordingly, the present OA is disposed of as withdrawn with the aforesaid liberty.

**(Dr. Nandita Chatterjee)**  
**Member (A)**

pd

**(Bidisha Banerjee)**  
**Member (J)**